

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 02 OF 2016 & IA NO. 02 OF 2016
APPEAL NO. 27 OF 2016 AND
APPEAL NO. 230 of 2018 & IA No. 502 of 2018**

Dated : 10th April, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

APPEAL NO. 02 OF 2016 & IA NO. 02 OF 2016

**Kishangarh Hi-Tech Textile Park Ltd. (KHTPL)Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission & Ors.Respondent(s)**

Counsel for the Appellant(s) : Mr. Adishree Chakraborty
Counsel for the Respondent(s) : Mr. R.K. Mehta
Ms. Himanshi Andley for R-1
Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-2
Ms. Megha Karnal for R.3 & 4

APPEAL NO. 27 OF 2016

In the matter of:

**ACC Ltd.Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission & Ors.Respondent(s)**

Counsel for the Appellant(s) : -
Counsel for the Respondent(s) : Mr. R.K. Mehta
Ms. Himanshi Andley for R-1

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-2

Mr. Abshek Raj for R-4

Ms. Megha Karnal for R-3

APPEAL NO. 230 of 2018 & IA No. 502 of 2018

Mangalam Cement Ltd.

....Appellant(s)

Versus

Jaipur Vidyut Vitran Nigam Limited & Anr.

....Respondent(s)

Counsel for the Appellant(s) : Mr. P. N. Bhandari

Counsel for the Respondent(s) : Mr. R.K. Mehta
Ms. Himanshi Andley for R-1

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-2

Ms. Megha Karnal for R-3 & 4

ORDER

These matters did not reach for hearing.

As agreed by learned counsel for the parties, list these matters for hearing on **08.07.2019**.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson